

ITEM NO.108

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2100/2008

KRIPAL SINGH

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 31-01-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr. Sushil Kumar Jain, Sr. Adv.  
Mr. Puneet Jain, Adv.  
Mr. Harsh Jain, Adv.  
Mr. Christi Jain, Adv.  
Mr. Abhinav Gupta, Adv.  
Ms. Pratibha Jain, AOR

Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. Gunkia Gupta, Adv.  
Mr. Sanjiv Kumar, Adv.  
Mr. Divyang G. Chandiramani, Adv.  
Mr. E.C. Agrawal, Adv.

For Respondent(s)

Ms. Ruchi Kohli, Adv.  
Ms. Srishti Mishra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard in part.

List the matter on 05.02.2019.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)